

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1290**

**TO BE ANSWERED ON THE 18TH DECEMBER, 2018/AGRAHAYANA 27, 1940
(SAKA)**

MODERN WEAPONS TO NAXAL AFFECTED STATES

1290. SHRI BALABHADRA MAJHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to provide adequate personnel strength and modern weapons to the police force of naxal affected States to control naxal activities;

(b) if so, the details thereof; and

(c) the funds provided to Odisha for the purpose during the last three years?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b) Public order and Police are state subjects; however, the Central Government supplements the efforts of the States through various measures. A large number of Central Armed Police Forces (CAPFs) battalions have been provided to the States for curbing LWE. In addition, these states have also been sanctioned India Reserve (IR) and Specialised India Reserve Battalions to strengthen the security apparatus.

Under the centrally sponsored scheme of 'Modernisation of Police Forces' (now renamed as 'Assistance to States for Modernisation of Police'), the Central Government provides assistance for strengthening the Police forces with modern weaponry, communication, forensic, training and intelligence equipment.

LS.US.Q.NO.1290 FOR 18.12.2018

(c) Funds released to Odisha under 'Modernisation of Police Force' scheme in last three years and current year are as under;-

Year	2015-16	2016-17	2017-18	2018-19 (As on 13.12.18)
Amount (in Cr)	19.46	26.22	19.87	16.46
